4021

NOTICE FOR DISCONTINUING TELEPHONE SERVICES.

\*675. SHRI R. S. KHANDEKAR: Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether it is a fact that a notice has been issued to the Telephone subscribers to the effect that no registered notice. written reminders or telephone reminders will be issued for discontinuing telephone services:
  - (b) if so, the reasons therefor; and
- Government (c) whether have ceived any representation against this notice and if so, what action has been taken thereon ?

THE DEPUTY MINISTER IN THE **DEPARTMENT** OF COMMUNICA-TIONS (SHRI B. BHAGAVATI): (a) and (b) Yes. From September, 1965, subscribers who delay payment of telephone bills are not being served with written reminders or registered A/D notices. They are, however, reminded on telephone before discontinuing the service. This has been done to ensure speedier collection of revenue besides saving administrative costs.

(c) A few representations were received and suitable replies have been given to all such representations.

## सीधे टेलीफोन व्यवस्था

\*677. % जगन्नाथ क्या संचार मंत्री यह बताने के की कुपा करेंगे कि:

- (क) क्या यह सच है कि दिल्ली-जयपुर, दिल्ली-आगरा. दिल्ली-पटना, दिल्<del>ली</del>-कानपुर एवं दिल्ली-लखनऊ के बीच सीधे टेलीफोन व्यवस्था के फलस्वरूप टेलीफोन से होने वाली आय में काफी बेवुद्धि हुई है;
- (ख) यदि हां, तो सरकारी हैं और गैर-सरकारी क्षेत्रों से होने वाली आय का क्या अनुपात है ?

†[DIRECT TELEPHONE SYSTEM

to Questions

†677. SHRI JAGANNATH PRASAD : Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that direct telephone system between Delhi-Jaipur, Delhi-Agra, Delhi-Patna, Delhi-Kanpur and Delhi-Lucknow has increased the income considerably; and
- (b) if so, what is the ratio of income from public and private sectors ?]

संचार विभाग में उपमंत्री (श्री बी० भगवती): (क) जी हां।

(ख) सूचना उपलब्ध नहीं है।

*†ITHE DEPUTY MINISTER IN THE* DEPARTMENT OF COMMUNICA-TIONS (SHRI B. BHAGAVATI]: (a) Yes.

(b) The information is not available,

PAK ARMED INFILTRATORS IN J. & K. STATE

- \*682. SHRI JAIRAMDAS DAULAT-RAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the date on which news of armed infiltrators from Pakistan side cease-fire line having entered the State of Jammu and Kashmir was cabled to each of our Embassies; and
- (b) the date on which each of our Embassies published this news through its Bulletin or other form of publicity to the people of the country in which it was located ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) News of massive infiltrations was sent on 7th August, 1965. However, news of Pakistani violations of cease-fire have been sent from time to time.

(b) The relevant information is being collected and will be placed on the Table of the House.

†[ ] English translation.